

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.65/TD/2018

Subject : Application seeking grant of Category- I inter-State trading licence under Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009.

Date of Hearing : 5.7.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M. K. Iyer, Member

Petitioner : NTPC Limited

Parties present : Ms. Poorva Saigal, Advocate NTPC
Shri I. Uppal, NTPC

Record of Proceedings

Learned counsel for the Petitioner submitted that as per Regulation 6(4) of the Central Electricity Regulatory Commission (Procedure, terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2009 (Trading Licence Regulations), the Petitioner has published the notices in the newspaper on 14.6.2018 . Learned counsel for the petitioner further submitted that the Petitioner shall comply with the provisions of the Trading Licence Regulations.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to submit the Audited Special Balance Sheet as on any date falling within 30 days immediately preceding the date of making the application, on an affidavit, by 31.7.2018.
3. The Commission directed that due date of filing the information should be strictly complied with. No extension shall be granted on that account.
4. The petition shall be listed for hearing on 7.8.2018.

By order of the Commission

**Sd/-
T. Rout
Chief (Law)**